Statement

Details of price of LPG cylinders both subsidised and non-subsidised in Delhi
Since implementation of 5 per cent GST

[RAJYA SABHA]

Date	Domestic LPG				
	Subsidised/effective cost to consumers (A)	Non-subsidised (B)	Subsidy per cylinder (B-A)		
		(₹/14.2 KG Cyl.)			
1	2	3	-4		
01.07.2017	477.46	564.00	86.54		
01.08.2017	479.77	524.00	44.23		
01.09.2017	487.18	597.50	110.32		
30.09.2017	488.68	599.00	110.32		
01.10.2017	491.13	649.00	157.87		
01.11.2017	495.69	742.00	246.31		
01.12.2017	495.69	747.00	251.31		
01.01.2018	495.64	741.00	245.36		
01.02.2018	495.63	736.00	240.37		
01.03.2018	493.09	689.00	195.91		
01.04.2018	491.35	653.50	162.15		
01.05.2018	491.21	650.50	159.29		
01.06.2018	493.55	698.50	204.95		
01.07.2018	496.26	754.00	257.74		
01.08.2018	498.02	789.50	291.48		
01.09.2018	499.51	820.00	320.49		
01.10.2018	502.40	879.00	376.6		
01.11.2018	505.34	939.00	433.66		
07.11.2018	507.42	942.50	435.08		
01.12.2018	500.90	809.50	308.6		
01.01.2019	494.99	689.00	194.01		
01.02.2019	493.53	659.00	165.47		

Note: The price of domestic subsidised LPG is effective cost to consumer after DBTL subsidy at Delhi market.

Oil exploration and production in the country

1212. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the State-wise/UT-wise/project/ company-wise details of private/public sector oil companies involved in exploration and production of oil and gas along with oil and gas explored and produced by them during the last three years and expenditure incurred and investment made by them on exploration of such oil/gas wells; and
- (b) the State-wise quantum of reserves of crude oil and natural gas and petroleum products explored in the country during the last three years?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) State-wise/company-wise details of domestic oil and gas produced during last three year is as under:-

Crude Oil Production (Thousand Metric Tonnes)

State/Source	2015-16	2016-17	2017-18
Onshore			
Andhra Pradesh	295	276	322
Arunachal Pradesh	57	55	50
Assam	4,185	4,203	4,342
Gujarat	4,459	4,605	4,591
Rajasthan	8,490	8,049	7,720
Tamil Nadu	255	284	345
Total Onshore	17,741	17,472	17,369
Share of ONGC	5817	5934	6010
Share of OIL	3226	3258	3376
Share of Private/JV	8,698	8,280	7,984
Offshore			
Share of ONGC	15,264	14,921	14,785
Share of Private/JV	2,495	2,108	1,890
Total Offshore	17759	17,029	16,676

368 Written Answers to	[RAJYA SABHA]	Unstarred Questions	
State/Source	2015-16	2016-17	2017-18
Condensate (ONGC)	1279	1363	1454
Condensate (Pvt./JV)	163	144	185
Total Oil Production	36,942	36,009	35,684
Natural Gas Production (in M	IMSCM)		
Onshore			
Andhra Pradesh	619	868	959
Arunachal Pradesh	30	28	30
Assam	3025	3128	3219
Gujarat	1490	1580	1607
Rajasthan	1338	1277	1442
Tamil Nadu	1011	983	1207
Tripura	1332	1430	1440
Jharkhand (CBM)	2	3	4
Madhya Pradesh (CBM)	1	6	200
West Bengal (CBM)	389	555	531
Total Onshore	9237	9858	10639
Share of ONGC	4770	5205	5638
Share of OIL	2838	2937	2881
Share of Private/JV	1629	1717	2119
Offshore			
Share of ONGC	16406	16883	1 77 91
Share of Private/JV	6605	5155	4219
Total Offshore	23012	22038	22011
Total Gas Production	32249	31897	32649

State-wise details of the quantum in-place accretion of oil and natural gas identified during the last three years are as under-

State/Location	In-place accretion (in Million Metric Tonne equivalent of oil and gas)			
	2015-16	2016-17	2017-18	
Arunachal Pradesh	-0.00030	0	0	
Assam	-2.55	19.93	24.194	
Gujarat	30.68	15.28	28.777	
Rajasthan	9.55	0.71	91.41	
Tamil Nadu	48.34	2.96	10.65	
Tripura	-0.85	13.11	0.71	
Andhra Pradesh	1.71	16.09	28.745	
Eastern Offshore	-122.73	108.50	11.181	
Western Offshore	58.15	65.63	15.746	
Gujarat Offshore	1.36	0	6.65	

During last three years *i.e.* from 2015-16 to 2017-18, Oil and Natural Gas Corporation (ONGC) has made an investment of ₹ 96070 crore while Oil India Limited (OIL) has made investment of ₹ 9944.71 crore in E&P activities. Investment made by Pvt./JV companies is \$347.43 million in the Production Sharing Contract (PSC) regime during last three years.

Rise in petrol and diesel prices

1213. SHRI KAPIL SIBAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) details of the rise in petrol and diesel prices since May, 2014 till date;
- (b) whether Government has reasons for the increase in petrol and diesel prices, if so, the details thereof and if not, the reasons therefor, and
- (c) whether Government has any plans to control the petrol and diesel prices, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Prices of petrol and diesel have been made market-determined